

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:HYDERABAD BENCH

AT HYDERABAD

ORIGINAL APPLICATION NO.595/99

DATE OF ORDER : 9-3-2000

Between:-

A. Aruna

...Applicant

And

1. The Sr.Suptd. of Post Offices, Hyderabad South East Division,
Hyderabad-27.

2. The Asst.Suptd. of Post Offices, Hyderabad south Sub Division, Saifabad,
Hyderabad.

...Respondents

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COUNSEL FOR THE APPLICANT : Shri S.Ramakrishna Rao

COUNSEL FOR THE RESPONDENTS: Ms.Shyama, Addl.CGSC

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)


THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)


(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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Heard Sri S.Ramakrishna Rao, learned counsel for the applicant and
Ms.Shyama, learned Standing Counsel for the Respondents.

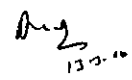
3. When the OA was taken up for hearing, learned counsel for the applicant
submits that he is withdrawing this OA. He is permitted to do so. Hence the OA
is disposed of as withdrawn. No order as to costs.


(B.S.JAI PARAMESHWAR)
MEMBER (J)
9300


(R.RANGARAJAN)
MEMBER (A)

Dated: 9th March, 2000.
Dictated in Open Court.

Avl/


13-3-00

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH.
HYDERABAD.

1ST AND 2ND COURT

TYPED BY
COMPILED BY

CHECKED BY
APPROVED BY

COPY TO

1. HON'BLE
2. HON'BLE (ADMN) MEMBER.
3. HON'BLE M. (JUDL)
4. D.R. (ADMN)
5. SPATE
6. ADVOCATE
7. STANDING COUNSEL

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE-CHAIRMAN

THE HON'BLE MR. R. RANGARAJAN
MEMBER (ADMN)

THE HON'BLE MR. S.S. JAI PRAKASHESWAR
MEMBER (JUDL)

DATE OF ORDER 9-3-2000

RA/RA/CP.NO

IN

C.A. NO.

595/99.

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

C.P. CLOSED

R.A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDER/REJECTED

NO ORDER AS TO COSTS

